

HIGH COURT FOR THE STATE OF TELANGANA

Date:06-05-2020

N O T I C E

It is inform to all the Learned Advocates/Party-in-Person that four (04) Video Conferencing Rooms (Control Rooms) are created and readily available at Telangana State Judicial Academy, Secunderabad for participating in the Virtual Courts through Video Conference and will be functional from 07-05-2020 (Thursday).

The Learned Advocates who cannot join Video Conference from their respective places may use the facility provided at Telangana State Judicial Academy, Secunderabad.

All the Learned Advocates are requested to cooperate with the High Court for smooth functioning of Virtual Courts.

**Sd/-
REGISTRAR (IT-CUM-
CENTRAL PROJECT COORDINATOR)**